

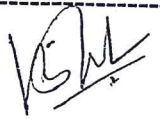
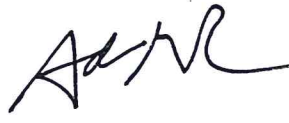
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/714/IB/2017  
NAME OF THE PETITIONER(S) : ASSETS CARE & RECONSTRUCTION ENTER LTD  
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD  
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL)  | DESIGNATION                  | SIGNATURE   |
|-------|--|------------------------------|---|
|       |  | REPRESENTATION BY WHOM       |   |
| 1.    | P. H. Arvindh Pandian<br>Sr. Adv.<br>Vishnu Mohan<br>Adv.  | Counsel<br>for Respondent    |   |
| 2.    | N. L. RAJAH, SR ADV FOR<br>K. M. Aashim chengal<br>Aditya Mukerjee<br>Shruv Malik<br><del>N. L. Rajah, Sr. Adv</del> | Counsel<br>for<br>Petitioner |  |

ORDER

Counsel for petitioner present and made his submissions. Counsel for respondent present and made his submissions in part. The matter is adjourned at request for continuation of the submissions. Put up on 27.02.2018.

- sel -

(S VIJAYARAGHAVAN)  
Member(Technical)

- sel -

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)